

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins) No. 925 of 2020**

**IN THE MATTER OF:**

**Shyson Thomas**

**...Appellant**

**Vs.**

**Madhugiri Venkatarayappa Sudarshan & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. S. Vivekananda, Advocate.**

**For Respondents: Mr. Rajesh Gautam, Advocate for R-1, 2.  
Mr. Anant Gautam and Mr. Nipun Sharma,  
Advocates.**

**ORDER**

**(Through Virtual Mode)**

**12.02.2021:** Due to paucity of time the matter could not be taken up for hearing today.

List the Case 'For Hearing' on **08<sup>th</sup> March, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/nn